

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Civil Contempt Petition No.200/00059/2015
(in TA No.142/2009)

Jabalpur, this Monday, the 20th day of August, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Kalicharan Jha
S/o Ramcharan Jha
aged about 42 years,
Occupation Deputy Director (Finance)
Employee State Insurance Corporation
Regional Office, Nandanagar,
Indore M.P. R/o TU 71 Indus
Satalite Greens Behind Kailod
Hala Panchwati Indore M.P. 452010

-Petitioner

(By Advocate –**Shri Dharmendra Patel**)

V e r s u s

1. Shri N.K. Yadva,
Chief General Manager,
Bharat Sanchar Nigam Limited,
Madhya Pradesh Circle,
Sanchar Bhawan,
M.P. Nagar
Bhopal M.P. PIN Code 462015

2. Shri Pawan Gupta,
Telecom District Manager,
Bharat Sanchar Nigam Limited
Chhatarpur M.P. PIN Code 471001

- Respondents

(By Advocate –**None**)

O R D E R (Oral)**By Ramesh Singh Thakur, JM:-**

The respondents have filed Misc. Application No.200/125/2017 for appraisal regarding filing of S.L.P. before the Hon'ble Supreme Court.

2. It has been specifically mentioned in this application that the replying respondents have challenged the order passed by Hon'ble High Court before the Hon'ble Supreme Court and it is registered as Diary No.32294/2016 along with 02 other cases of identical nature registered as Diary No.28423/2016 and 32776/2016. The respondents through this application have prayed to keep in abeyance the contempt proceedings.

3. The learned counsel for the petitioner submits that the next date of hearing of said case before the Hon'ble Supreme Court is 14.09.2018.

4. It is admitted fact that the SLP has been filed before the Hon'ble Apex Court, which is pending. The replying respondents have taken steps as per due process of law.

5. Resultantly, this Contempt Petition is not maintainable at this stage. Hence, the same is dismissed.

**(Ramesh Singh Thakur)
Judicial Member
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**(Navin Tandon)
Administrative Member**